

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 4468 - JK (LD ) of 2025**

**DATED:- 21 - 04 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 21 - 04- 2025

No:-LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
21.04.25

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jm*

**Annexure to the Government Order No. 4468 - JK(LD) of 2025 dated 21.04.2025.**

<b>S. No.</b>	<b>Title and type</b>	<b>OIC</b>
1.	CP No. /2025 titled Abdul Majid Malik	Mr. Vishal Angurana, Assistant Director, FCS&CA, Reasi.
2.	OA No. 87/2025 titled Reyaz Ahmed V/s UT of J&K & Ors.	Mr. Joginder Singh Jasrotia, Joint Director (Adm.), FCS&CA, Jammu.
3.	WPC No. 516/2025 titled Khalida Begum V/s UT of J&K & Ors.	Mr. Rohit Kumar, Assistant Director, FCS&CA, Rajouri.
4.	CP No. 32/2025 titled Chamel Singh V/s Zubair Ahmed	Mr. Joginder Singh Jasrotia, Joint Director (Adm.), FCS&CA, Jammu.
5.	WPC 394/2025 titled Mohd. Iqbal V/s UT of J&K & Ors.	Mr. Rohit Kumar, Assistant Director, FCS&CA, Rajouri.
6.	WPC No. 575/2025 titled Rudra Flour Mill V/s UT of J&K & Ors.	Mrs. Sonam Verma, Assistant Director (Mills), Jammu.
7.	OA No. 267/2025 titled Sushil Kumar V/s UT of J&K & Ors.	Mr. Joginder Singh Jasrotia, Joint Director (Adm.), FCS&CA, Jammu.
8.	WPC No. 673/2025 titled Star Transport V/s UT of J&K & Ors.	Mr. Shafqat Ali, Assistant Director, Kishtwar.
9.	WPC No. 671/2025 titled Star Transport V/s UT of J&K & Ors.	Mr. Shiekh Enayattullah, Assistant Director, Doda.
10.	WPC No. 710/2025 titled Shakeel Ahmed Mir V/s UT of J&K & Ors.	Mr. Rohit Kumar, Assistant Director, FCS&CA, Rajouri.
11.	WPC No. 740/2025 titled Rajesh Roshan Sharma V/s UT of J&K & Ors.	Mr. Shafqat Ali, Assistant Director, Kishtwar.
12.	OA No. 393/2025 titled Muzaffar Hussain V/s UT of J&K & Ors.	Mr. Shiekh Enayattullah, Assistant Director, Doda.

*Jm*

*Neysygi*